NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 213/16	CA 712/16 in TP 188/17	For Hearing	391 / 394	Diamond Management & Technology Consultants Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

REPRESENTATION TO WHOM

L. Sincharamir

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Counsel for petitioner is present. C.A. No.712/16 is taken up today. Orders on CA 712/16 is pronounced vide separate orders.

For carrying out correction and for filing the amended Scheme, list it on 16.08.2017.

MEMBER (J)

MEMBER (T)